

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &  
IA NO. 374 OF 2015**

**Dated: 31<sup>st</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Sardar Sarover Narmada Ltd.  
Versus**

**.... Appellant (s)**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Tejas Karia  
Mr. Surjendu Sankar Das

Counsel for the Respondent(s): Mr. Manu Seshadri  
Ms. Sahiba Ahluwalia for R.1

Mr. Sanjeev Kr. Saxena  
Mr. R. Mishra for R.2

Mr. Rishabh Singh for R.4

Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Ranjitha Ramachandran for R.6

**ORDER**

It is stated that the pleadings are complete.

List the matter for hearing on **16.05.2016**. Interim order to continue  
till then.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**